

F.NO.42/CESTAT/RR/2000-ADMN/VOL-II
CUSTOMS EXCISE AND SERVICE TAX APPELATE TRIBUNAL
West Block No.2, R.K. Puram, New Delhi-110066

Date: 12.07.2023

VACANCY CIRCULAR

Applications are invited for the following posts, to be filled up on deputation basis in this Tribunal:

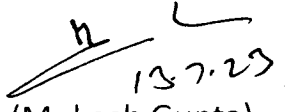
S. No	Post, Pay Band & Grade Pay, No. of posts & Place of posting	Eligibility Criteria
1.	Staff Car Driver (Ordinary Grade) Rs. 5200/- 20200/-, Grade Pay Rs. 1900/-(PB-1) (pre-revised)/Level 2 in 7 th CPC pay matrix No. of post – 01 (Delhi)	Deputation Basis: From amongst Three Wheeler Driver and Group D' employees in the Customs, Excise and Service Tax Appellate Tribunal, with driving licence for motor cars on the basis of a Driving Test to asses the competence to drive Motor cars falling which from officials holding regular Group- D employees in other Ministries /Departments of the Central Government who fulfill the necessary qualifications.

Note:

- (1) The maximum age limit for appointment on deputation shall be 56 years
- (2) The application from the eligible/willing candidates may be forwarded as per bio data given in annexure along with
 - (I) ACR/APAR dossiers for the last 5 years (Attested photocopies only)
 - (II) Vigilance Clearance Certificate
 - (III) Intergrity Certificate
 - (IV) Cadre clearance certificate, showing no objection of the cadre controlling authority to relieve the candidate in the event of selection .
 - (V) List of major minor penalties, if any imposed during the last 10 years (In case no penalty is imposed, a certificate to that effect may be furnished).

The applications, complete in all respects, may reach the Registrar, Customs, Excise and Service Tax Appellate Tribunal, West block No. 2, R.K. Puram, New Delhi -110066 within 45 days from the date of issue of the circular. Incomplete applications received without required documents will not be considered.

The last date of vacancy circular of even no. dated 28.03.2023 for the post of Sr. Private Secretary (Level – 7) and Court Master (Level-7) is also extended till 14.08.2023.


(Mukesh Gupta)
Deputy Registrar

Copy to:

1. All Ministries/Department of Government of India.
2. The Registrar General, High Court of
Mumbai/Ahmadabad/Delhi/Kolkata/Chennai/Bangalore/Allahabad/Hydera
bad/Chandigarh.
3. The Registrar, All Tribunal – CAT, ITAT, DRT, NCLT, NGT.
4. Website/Notice Board of all Benches of CESTAT.